

No.18

WEDNESDAY 2 AUGUST, 2017

11 30 AM

11 30 AM

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1C, 2A, 3B, 5A, 6A and 7A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTIONS

(1) **Shri Rajesh Patnekar, MLA** made a mention about the dilapidated condition of the old bridge at Manasbagh, Mulgao.

**SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD** replied to the Mention.

(2) **Shri Pratapsingh Rane, MLA** made a mention regarding Karnataka Government filing fresh affidavit in the Supreme Court regarding Khalsa Bhandara Project stating that they have already completed the project in diverting the Mhadei River.

**SHRI MANOHAR PARRIKAR, Chief Minister** replied to the Mention.

**12 48 PM**

**3. CONGRATULATORY MOTIONS**

**(1) SHRI GOVIND GAUDE, Minister for Art and Culture and SHRI CHANDRAKANT KAVALEKAR, (Leader of Opposition)** moved the following:

“This House congratulates Shri Mahabaleshwar Sail, a prominent Literaturist a renowned bi-lingual Writer (Konkani and Marathi) for getting this years prestigious National Level Saraswati Sanmman Puraskar.”

**(2) SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD** moved the following:

“This House congratulates Shri Gautam Kamat Bambolkar, US based Goan from Bandora, Ponda Goa, for winning three Awards at the Moscow International Foto Awards 2017 and making Goa in particular and India in general proud, internationally.”

The following Members spoke on the Motions:-

- 1. Shri Govind Gaude, Minister for Art & Culture.... 12 49 PM**
- 2. Shri Chandrakant Kavalekar, Leader of Opposition..12 52 PM**
- 3. Shri Isidore Fernandes, MLA ..... 12 55 PM**
- 4. Shri Ramkrishna Dhavalikar, Minister for PWD... 12 56 PM**
- 5. Dr. Pramod Sawant, Speaker ..... 1 00 PM**

The Motions were adopted unanimously.

**1 01 PM**

4. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-8)**

**SHRI VISHWAJIT RANE, Minister for Health** moved the following Demands:

- Demand No.47 - Goa Medical College  
Demand No.48 - Health Services  
Demand No.49 - Institute of Psychiatry & Human Behaviour  
Demand No.51 - Goa Dental College  
Demand No.53 - Food & Drugs Administration

**SHRI FRANCIS D'SOUZA, Minister for Law** moved the following Demands:

- Demand No.55 - Municipal Administration  
Demand No.62 - Law

**1 02 PM**

Cut Motions tabled by **S/Shri Chandrakant Kavalekar, (Leader of Opposition)**, Pratapsingh Rane, Digambar Kamat and Nilkanth Halarnkar, MLAs were moved to Demand Nos. 47, 48, 49, 51, 53, 55 and 62.

**(House adjourned for lunch at 1 04 PM and resumed its sitting at 2 30 PM)**

The following Members took part in the Debate:

1. Shri Nilkanth Halarnkar, MLA ..... 2 30 PM  
2. Shri Pratapsingh Rane, MLA ..... 2 42 PM

**(Shri Rajesh Patnekar, MLA in Chair at 2 45 PM)**

3. Shri Churchill Alemao, MLA ..... 2 48 PM  
4. Shri Filip Nery Rodrigues, MLA ..... 3 00 PM  
5. Shri Aleixo R. Lourenco, MLA ..... 3 10 PM

- |                                  |       |         |
|----------------------------------|-------|---------|
| 6. Shri Isidore Fernandes, MLA   | ..... | 3 28 PM |
| 7. Shri Digambar Kamat, MLA      | ..... | 3 43 PM |
| 8. Smt. Jennifer Monserrate, MLA | ..... | 3 58 PM |

**(House adjourned for tea at 4 05 PM and resumed its sitting at 4 35 PM)**

**(Dr. Pramod Sawant, Speaker in Chair at 4 35 PM)**

- |                                |       |         |
|--------------------------------|-------|---------|
| 9. Shri Glenn Souza Ticlo, MLA | ..... | 4 35 PM |
|--------------------------------|-------|---------|

**(Shri Isidore Fernandes, MLA in Chair at 4 43 PM)**

- |                                 |       |         |
|---------------------------------|-------|---------|
| 10. Smt. Alina Saldanha, MLA    | ..... | 4 45 PM |
| 11. Shri Milind Naik, MLA       | ..... | 4 53 PM |
| 12. Shri Prasad Gaonkar, MLA    | ..... | 5 05 PM |
| 13. Shri Rajesh Patnekar, MLA   | ..... | 5 11 PM |
| 14. Shri Antonio Fernandes, MLA | ..... | 5 21 PM |
| 15. Shri Carlos Almeida, MLA    | ..... | 5 33 PM |
| 16. Shri Deepak Pauskar, MLA    | ..... | 5 42 PM |
| 17. Shri Clafasio Dias, MLA     | ..... | 5 49 PM |
| 18. Shri Nilesh Cabral, MLA     | ..... | 6 00 PM |

**(Shri Michael Lobo, Dy. Speaker in Chair at 6 05 PM)**

- |                                  |       |         |
|----------------------------------|-------|---------|
| 19. Shri Francisco Silveira, MLA | ..... | 6 15 PM |
| 20. Shri Pravin Zantye, MLA      | ..... | 6 31 PM |

**(Dr. Pramod Sawant, Speaker in Chair at 6 33 PM)**

- |  |       |         |
|--|-------|---------|
| 21. Shri Michael Lobo, Dy. Speaker                   | ..... | 6 38 PM |
| 22. Shri Chandrakant Kavalekar, Leader of Opposition | ....  | 6 52 PM |

**7 10 PM**

**SHRI VISHWAJIT RANE, Minister for Health** replied to the Debate.

**(Shri Michael Lobo, Dy. Speaker in Chair at 7 20 PM)**

**8 04 PM**

**SHRI FRANCIS D'SOUZA, Minister for Law** replied to the Debate.

**(Dr. Pramod Sawant, Speaker in Chair at 8 14 PM)**

**8 24 PM**

Cut Motions to Demand No. 47 at Sl. Nos. 1 to 7 of list No. 8 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 48 at Sl. Nos. 1 to 8 of list No. 8 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 49 at Sl. Nos. 1 and 2 of list No. 8 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 51 at Sl. Nos. 1 to 4 of list No. 8 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 53 at Sl. Nos. 1 to 4 of list No. 8 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 55 at Sl. Nos. 1 to 6 of list No. 8 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 62 at Sl. Nos. 1 and 2 of list No. 8 circulated separately were put to vote and negatived.

**8 24 PM**

Demand Nos. 47, 48, 49, 51, 53, 55 and 62 were put to vote and passed.

**8 25 PM**

**5. GOVERNMENT BILL-INTRODUCED**

The Goa Compensation to the Project Affected Persons and Vesting of Land in the Government Bill, 2017.

8 26 PM

6. **GOVERNMENT BILL-CONSIDERED AND PASSED**

**SHRI ROHAN KHAUNTE, Minister for Revenue** moved that the Goa Agricultural Tenancy (Amendment) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

The following Members spoke on the Bill:

- |   |       |                |
|---|-------|----------------|
| 1. Shri Nilesh Cabral, MLA                                    | ..... | 8 26 PM        |
| 2. Shri Pratapsingh Rane, MLA                                 | ..... | 8 30 PM        |
| 3. Shri Digambar Kamat, MLA                                   | ..... | 8 32 PM        |
| 4. Shri Aleixo R. Lourenco, MLA                               | ..... | 8 33 PM        |
| 5. <b>Shri Michael Lobo, Dy. Speaker</b>                      | ..... | <b>8 34 PM</b> |
| 6. Shri Dayanand Sopte, MLA                                   | ..... | 8 35 PM        |
| 7. <b>Shri Chandrakant Kavalekar, Leader of Opposition...</b> |       | <b>8 36 PM</b> |
| 8. <b>Shri Manohar Parrikar, Chief Minister</b>               | ..... | <b>8 38 PM</b> |
| 9. <b>Shri Manohar Azgaonkar, Minister for Sports</b>         | ..... | <b>8 41 PM</b> |
| 10. <b>Shri Rohan Khaunte, Minister for Revenue</b>           | ..... | <b>8 42 PM</b> |

Clauses 2 to 19, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**(HOUSE ADJOURNED AT 8 59 PM TO MEET AT 11 30 AM ON THURSDAY THE 3<sup>RD</sup> AUGUST, 2017)**

**ASSEMBLY HALL  
PORVORIM-GOA  
02 AUGUST, 2017**

**N. B. SUBHEDAR  
SECRETARY**